

HIGH COURT OF KARNATAKA AT BENGALURU

MODIFIED SITTING LIST OF HON'BLE THE CHIEF JUSTICE AND HON'BLE JUDGES WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS WITH EFFECT FROM MONDAY THE 24TH MARCH, 2025

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice K.V.Aravind</p> <p>(1) All Writ Petitions (Public Interest Litigation) - Preliminary Hearing, Orders and Final Hearing</p> <p>(2) Writ Petitions Green Bench, Writ Petitions arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment - Preliminary Hearing, Orders and Final Hearing</p> <p>(3) Arbitration matters (including Misc. First Appeals), Commercial Appeals and Commercial Applications from 2025 onwards - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>(4) Writ Appeals filed from June 2024 and onwards - Admission, Orders and Final Hearing</p> <p>(5) Civil Contempt Petitions from 2024 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>2</p>	<p>Hon'ble Mrs. Justice K.S.Mudagal & Hon'ble Mr. Justice M.G.S.Kamal</p> <p>(1) Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>(2) Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>(3) Misc. First Appeals [Motor Vehicles (MV), Workmen's Compensation/Employees Compensation (WC/ECA) and Family Court (FC) matters] - Admission, Orders and Final Hearing</p> <p>(4) Regular First Appeals upto 2012 - Admission, Orders and Final Hearing</p> <p>(5) Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>3</p>	<p>Hon'ble Mr. Justice M.I.Arun</p> <p>(1) Writ Petitions [General Miscellaneous-Civil Procedure Code (GM-CPC)] upto 2020 - Preliminary Hearing, Orders and Final Hearing</p> <p>(2) All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>(3) Writ/Civil of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part - B

Hon'ble Judge sitting in Division Bench will take up matters whenever His Lordship sits Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble Mr. Justice M.G.S.Kamal	Writ Petition (GM-CPC)

By Order of Hon'ble The Chief Justice

Sd/-

**(Saraswati Vishnu Kosandar)
Registrar (Judicial)**

Date: 22.03.2025